Solest) Rhande

Declaration of Assets and Liabilities

Year 2024 - 2025

I, Rahul Kumas. , son/daughter/wife of Krisan mohan Brusad.
aged 29 years, belonging to Bihar Legislative Assembly
service and presently working as Office Attendent (Darban)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	20,0001-	PUJA	Arongy And	Name Daughter	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	28601-	5,0001			_
(iii)	Bonds, Debentures and Shares in companies	MOTILAL-20001- SBF-SIP- 20001- ICIPRU SIP - 20001-	SIP (6-2000)- (3 2000)- (3 2000)-	_	-	7.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	_	-	_	_
(v)	Motor Vehicles (details of make, etc.)	MOTER CYCLE BROIEL-0129 MOTERCYCLE (HOH)M BROIHT 1634)		- KI	
(vi)	Jewellery (give details of weight and value)	50.6M9 100LD	100 MM	26M	2 hM (noLD	_
(vii)	Other assets, such as values of claims / interests	-			_	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_		_	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_		_	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				_	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	-			_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a) ·	(i) Loans from Banks	BAJAJ Finance		
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

Pahul Kumal.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ENRPK4245 P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]	_	-
	(iv) Property Tax	-	_

110162696427 GPF/CPF/PRAN No. Gender (M/F)Date of Birth 5 (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihar Legislative Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pahul Kumod.

Name of Employee: RAHUL KUMAR

Designation: Office Attendan (Darban)

Department: Bihar Legislative Assembly.

Personal Detail

Place: PATNA

Date: 26. 62.2025

C.

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.